

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3765
ANSWERED ON:22.08.2005
TRIPARTITE COMMITTEE
Das Gupta Shri Gurudas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of tripartite committees sponsored by the Ministry; and
(b) the number of meetings taken place of these committees during the last one year and current year?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): A statement is attached.

STATEMENT REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.3765 FOR 22.08.2005 REGARDING
TRIPARTITE COMMITTEE BY SHRI GURUDAS DASGUPTA

Names of the Committees under the Ministry of Labour and Employment and dates of meetings held after 01.07.2004

Sl.No.
Name of Committees / Boards

(Statutory / Non-statutory)
Dates of Meetings

STATUTORY

01.
Employees State Insurance Corporation (ESIC)
17.12.2004 01.02.2005 27.02.2005 19.04.2005 07.07.2005

02.
Standing Committee (ESIC)
17.12.2004 01.02.2005 02.06.2005

03.
Medical Benefit Council (ESIC)
NIL

04.
The Central Board of Trustees (Employees Provident Fund)
13.07.2004
20.07.2004 09.08.2004 06.12.2004
21.02 2005 28.05.2005

05.
Executive Committee (Employees Provident Fund Organisation)
06.12.2004 03.03.2005 27.07.2005

06.
Central Advisory Board under Section 7 of the Minimum Wages Act, 1948
03.06.2005

07.
Minimum Wages Advisory Board under Section 8 of the Minimum Wages Act, 1948
30.05.2005

08.
Central Apprenticeship Council (CAC)
NIL

09.
Central Advisory Contract Labour Board under Contract Labour (Regulation and Abolition) Act, 1970
09-10.09.2004 29-30.11.2004 31.01.2005
01.02.2005
12-13.03.2005 15-16.04.2005
11-12.07.2005

10.
Central Advisory Committee under Building and Other Construction Workers (Regulation of Employment & Conditions of Service) Act, 1996
NIL

11.
Central Advisory Committee under Beedi Workers Welfare Fund Act, 1976
28.01.2005

12.
Central Advisory Committee under Limestone and Dolomite Mines Labour Welfare Fund Act, 1972

NIL
13.
Central Advisory Committee under Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976
NIL
14.
Central Advisory Committee under Cine Workers Welfare Fund Act, 1981
28.01.2005
15.
Dock Workers Advisory Committee under Dock Workers (Safety, Health & Welfare) Act
27-28.10.2004
16.
Committee under Section 12 of the Mines Act, 1952
NIL
17.
Central Advisory Committee under the Equal Remuneration Act, 1976
NIL

NON-STATUTORY

01.
Tripartite Committee on Employee Participation in Management
NIL
02.
Tripartite Industrial Committee on Plantation Industry
Scheduled for 26.08.2005
03.
Industrial Tripartite Committee on Cotton Textile Industry
NIL
04.
Industrial Tripartite Committee on Jute Industries
NIL
05.
Industrial Tripartite Committee on Engineering Industry
NIL
06.
Industrial Tripartite Committee on Electricity Generation and Distribution Industry
NIL
07.
Industrial Tripartite Committee on Road Transport Industry
NIL
08.
Hindi Salahkar Samiti
NIL
09.
National Council for Vocational Training (DGE&T)
NIL
10.
Indian Labour Conference (ILC)
NIL
11.
Standing Labour Committee (SLC)
29.11.2004
12.
National Safety Awards (Mines) Committee
19.01.2005
13.
Vishwakarma Rashtriya Puraskar & National Safety Awards Committee
10.06.2005
14.
National Committee on Safety
NIL
15.
Governing Body of Central Board for Workers Education
08-09.09.2004
16.
General Council, V.V. Giri National Labour Institute, NOIDA
28.03.2005
17.
Executive Council, V.V. Giri National Labour Institute, NOIDA
19.08.2004
10.03.2005 28.03.2005
Scheduled for 25.08.2005

NOTE: NIL = No Meeting held.